NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



Rvinakling

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

R. VINOTH RUHAR

Advocente my 3070/07

ORDER

Counsel for Applicant present. **The Registry** is directed to issue notice to the Respondent. Counsel for the Applicant is also directed to issue private notice to the Respondent and file proof of the same. Put up on **20.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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